

(a) whether West Bengal Government had agreed to provide land for Howrah-Sheakhala Railway Line;

(b) whether the land has been made available;

(c) the particulars of the work done upto the date on this line; and

(d) when will the work be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Steps have been taken to acquire the land.

(c) Final Location Survey for the line has been completed and construction work will be taken up with the limited funds which are available after the land is acquired.

(d) The work is likely to be completed in about 3 years after its being started.

Remodelling of Sealdah Station

3296. SHRI S. N. SINGH DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether Sealdah Station is being remodelled;

(b) if so, the work done upto date; and

(c) when will the work be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). The work of remodelling Sealdah Station was taken up in 1960-61, in three phases of which two phases involving yard remodelling and provision of route relay inter-locking cabin have already been completed. All the works in the third phase i.e. construction of RMS, Pay and Cash Office, raising and paving of platforms etc. have also been completed and brought into use except the work of construction of new station building which has been substantially completed.

(c) The entire work is likely to be completed during 1977-78.

Re-Constitution of National Railway Users Consultative Committee

3298. SHRI S. M. SIDDAYYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the National Railway Users Consultative Committee has been reconstituted; and

(b) if so, the names of its members?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) A statement giving the information is laid on the Table of the House [Placed in Library. See No. LT-10778/76.]

Complaints regarding overcharging of Drug Prices

3299. SHRI ARJUN SETHI. Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any complaints have been received by Government that drugs are not easily available and are being sold to consumers by retailers at prices much higher than labelled by the manufacturers under one pretext or the other; and

(b) if so, whether Government propose to take steps so as to make the drugs available to the consumers at fixed prices?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). No complaints of acute or general shortage of drugs have been received. However, complaints of shortage of some individual preparations are received from the State Drug Controllers from time to time. In order to ensure adequate supply of drugs, periodical meetings are held in the Ministry to review the reports of shortages/availability. Whenever instances of shortages come